

persuade all nations specially the Big Powers to agree to a 'declaration of Non-use of Force' at the current session of the U. N. General Assembly ;

(b) if so, whether any support has been received in the matter ; and

(c) the steps taken to bring a formal resolution before the General Assembly ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) to (c). The UN Charter itself requires the Member States to refrain in their international relations from the threat or use of force against any State. The General Assembly adopted Resolutions 2131 (XX) and 2160 (XXI) which called *inter alia* for the strict observance of this Charter requirement. The General Assembly has also set up a Special Committee of 31 Member States to draw up a comprehensive Declaration embodying certain basic principles including the non-use of force. India is a member of this Committee and is engaged together with the others in formulating a Declaration.

Institute for Training Radio and Television Broadcasting Staff

3294. SHRI MAHANT DIGVIJAI NATH :
SHRI R. K. SINHA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that UNESCO has urged for the establishment of an Institute for further training to the radio and television broadcasting staff in Asia ; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) Yes, Sir.

(b) The Government has lent its support to the proposal.

Explosion of a Flying Object Near Moradabad

3295. SHRI MAHANT DIGVIJAI NATH : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that an object

flying at a very high speed exploded on the 7th September, 1968 near Moradabad (U.P.)

(b) if so, whether the investigation into the nature of explosion has been completed:

(c) if so, the details thereof ;

(d) whether it was a spy object sent by some foreign country ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) Government have no information.

(b) to (c). Do not arise.

12.14 hrs.

REJECTION OF MERCY PETITIONS OF RHODESIAN FREEDOM FIGHTERS

MR. SPEAKER : It has been brought to my notice by Shri Chintamani Panigrahi from this side and by Shri Madhu Limaye from the other just now that the mercy petitions of the Rhodesian freedom fighters have been rejected, and they, about 36 of them, are likely to be hanged. This is a horrible thing. The whole House is one in feeling that they must be saved. Our further appeal for saving their life may be communicated. There are no two opinions on this matter. I do not think any human being anywhere will want them to be hanged.

श्री रत्नाधीर सिंह (रोहतक) : स्पीकर महोदय,....(ब्यवधान)...

श्री ज्ञानं करनेशील (बम्बई दक्षिण) : मेरी एक प्रार्थना है। भ्रमी जो प्रश्न यहां पर भ्रमा था....(ब्यवधान)...

MR. SPEAKER : The whole House is for saving their lives.

श्री ननु लिनये (मुंबेर) : सहानुभूति तो पूरे सदन की है लेकिन आप इनकी बिनती भी सुन लीजिए : ... (ब्यवधान)...

MR. SPEAKER : The Home Minister.